

ITEM NO.25

REGISTRAR COURT. 1

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SH. H. SHASHIDHARA SHETTY

Criminal Appeal No(s). 979/2022

RAJENDRA PRASAD PANDEY @ CHUNNA PANDEY

Appellant(s)

VERSUS

THE STATE OF UTTAR PRADESH

Respondent(s)

IA No. 81086/2022 - EXEMPTION FROM FILING O.T.)

Date : 06-07-2023 These matters were called on for hearing today.

For Appellant(s)

Mr Anil Kumar Pandey, Adv.
Mr Pankaj Kumar Singh, Adv.
Mr. K. L. Janjani, AOR

For Respondent(s)

Ms. Ruchira Goel, AOR
Mr Adit Jayeshbhai Shah, Adv.

UPON hearing the counsel, the Court made the following
O R D E R

Sole respondent is duly represented.

Original records have been received from the High Court and
Trial Court.

Parties may file additional documents, if any.

Registry to process the matter for listing before the
Hon'ble Court as per rules.

H. SHASHIDHARA SHETTY
Registrar